

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1010**

**TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016/AGRAHAYANA 1, 1938  
(SAKA)**

**CRIME AGAINST SENIOR CITIZENS  
1010. SHRI DUSHYANT CHAUTALA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the rise in crime against senior citizens who are living alone;**
- (b) if so, whether the Government has collected any data regarding the number of crime against senior citizens in the country; and**
- (c) if so, the details thereof and the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): National Crime Records Bureau (NCRB) does not maintain data on crimes against senior citizens who are living alone separately. However, a total of 18,714 and 20,532 cases of crimes against senior citizens (above 60 years) were reported during 2014 and 2015 respectively. State/UT-wise and crime head-wise cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under crimes against senior citizens (above 60 years) during 2014-2015 is enclosed at Annexure-I & II respectively.**

**As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and as such, the primary responsibility of prevention,**

**detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. Ministry of Home Affairs has issued two detailed advisories dated 27.3.2008 and 30.8.2013 to all State Governments/UTs advising them to take immediate measures to ensure safety and security for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens, sensitization of police personnel regarding safety, security of older persons, regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers etc.**

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**State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under crime against senior citizens during 2014-2015**

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	1852	1117	124	1821	1449	155	2495	1572	213	2283	1761	236
2	Arunachal Pradesh	4	4	0	4	4	0	7	6	0	8	7	0
3	Assam	0	0	0	0	0	0	17	10	0	18	17	0
4	Bihar	496	391	2	711	596	4	404	360	10	508	505	15
5	Chhattisgarh	833	736	74	1155	1107	103	1077	939	157	1397	1431	215
6	Goa	73	36	1	58	58	1	59	38	0	52	41	0
7	Gujarat	372	255	0	465	404	0	195	185	1	290	329	1
8	Haryana	310	201	4	417	402	6	306	180	18	252	246	27
9	Himachal Pradesh	188	138	1	254	226	1	159	145	0	287	292	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	12	11	0	12	12	0	6	1	0	7	1	0
12	Karnataka	642	355	6	791	576	6	742	540	9	856	879	9
13	Kerala	758	582	30	840	755	30	551	463	28	613	605	33
14	Madhya Pradesh	3438	3156	128	5556	5466	208	3456	3304	407	5739	5825	749
15	Maharashtra	3981	1973	79	4283	3257	96	4561	2306	115	5062	4130	142
16	Manipur	14	0	0	0	0	0	16	4	0	6	4	0
17	Meghalaya	9	4	0	4	4	0	6	4	0	5	5	0
18	Mizoram	7	4	1	7	4	1	6	5	3	8	7	3
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	383	255	0	437	430	0	423	375	1	500	443	2
21	Punjab	158	82	7	212	122	11	87	80	23	135	150	40
22	Rajasthan	1034	615	26	994	994	45	685	339	61	578	578	101
23	Sikkim	0	0	0	0	0	0	3	3	2	3	3	2
24	Tamil Nadu	2121	1054	198	2454	1337	223	1947	1499	409	2492	1867	500
25	Telangana	422	196	14	447	285	15	1519	797	99	960	931	102
26	Tripura	6	3	0	8	5	0	12	7	0	9	8	0
27	Uttar Pradesh	420	349	40	993	871	116	370	325	41	966	830	95
28	Uttarakhand	1	0	0	0	0	0	5	3	0	3	3	0
29	West Bengal	118	61	0	2419	2670	0	125	80	0	149	105	0
	<b>TOTAL STATE(S)</b>	<b>17652</b>	<b>11578</b>	<b>735</b>	<b>24342</b>	<b>21034</b>	<b>1021</b>	<b>19239</b>	<b>13570</b>	<b>1597</b>	<b>23186</b>	<b>21003</b>	<b>2272</b>
30	A & N Islands	12	10	1	17	15	1	12	9	6	11	9	6
31	Chandigarh	13	3	1	15	3	1	26	24	4	25	36	7
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	1021	189	16	722	203	17	1248	271	41	385	347	57
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	16	14	0	40	37	0	7	6	1	8	6	1
	<b>TOTAL UT(S)</b>	<b>1062</b>	<b>216</b>	<b>18</b>	<b>794</b>	<b>258</b>	<b>19</b>	<b>1293</b>	<b>310</b>	<b>52</b>	<b>429</b>	<b>398</b>	<b>71</b>
	<b>TOTAL (ALL INDIA)</b>	<b>18714</b>	<b>11794</b>	<b>753</b>	<b>25136</b>	<b>21292</b>	<b>1040</b>	<b>20532</b>	<b>13880</b>	<b>1649</b>	<b>23615</b>	<b>21401</b>	<b>2343</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

**Annexure – II**

**State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under crime against senior citizens during 2014-2015**

SL	Crime Head	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	<b>Murder</b>	1115	765	41	1754	1394	84	1053	902	106	1871	1685	154
2	<b>Attempt to commit Murder</b>	349	276	6	584	469	15	456	374	23	736	644	41
3	<b>Culpable Homicide not amounting to Murder</b>	68	42	1	114	86	1	78	68	3	119	116	3
4	<b>Attempt to commit Culpable Homicide</b>	122	115	1	152	145	1	50	42	2	77	66	6
5	<b>Rape</b>	58	40	2	57	44	2	58	52	6	57	56	6
6	<b>Dacoity</b>	40	22	0	138	107	0	47	32	0	176	144	0
7	<b>Making Preparation and Assembly for committing Dacoity</b>	0	0	0	0	0	0	0	0	0	0	0	0
8	<b>Robbery</b>	1184	435	36	1089	758	52	1294	573	50	1136	969	74
9	<b>Grievous Hurt</b>	1069	913	20	1703	1580	31	949	837	94	1509	1441	152
10	<b>Extortion</b>	27	9	0	34	13	0	94	48	1	88	79	1
11	<b>Cheating</b>	1567	385	8	1059	634	15	1867	580	25	1288	965	49
12	<b>Other IPC Crimes</b>	13115	8792	638	18452	16062	839	14586	10372	1339	16558	15236	1857
13	<b>Total cognizable IPC Crimes against Senior Citizen</b>	18714	11794	753	25136	21292	1040	20532	13880	1649	23615	21401	2343

**Source: Crime in India**